IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI SPECIAL BENCH

C.P. No. 423(ND)/2017

IN THE MATTER OF:

Union of India

Applicant/Petitioner

٧.

Unitech Limited & Ors.

.... Respondents

under Section 241

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner: Ms. Garima Goel, Advocate for UOI

For the Respondent(s);

ORDER

By order of the Bench, the matter is listed for hearing on 16.02.2018.

(Nirmala Vincent) Court Officer